GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

STARRED QUESTION No. 238 TO BE ANSWERED ON 2^{ND} AUGUST, 2022

Development of Fisheries

*238. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether there is a huge potential for the development of fisheries in the country especially in the State of Maharashtra and if so, the details thereof;
- (b) whether the Government has taken any steps or proposes to give permission for feed meal, seed center, marketing, cold storage vans at the central level related to fisheries for the livelihood and upliftment of Scheduled Castes and Scheduled Tribes in the country especially in the Shirdi Parliamentary Constituency of Maharashtra during the last three years; and
- (c) if so, the details thereof as on date?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) to (c): A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No †*238 put in by Shri Sadashiv Kisan Lokhande, Member of Parliament for answer on 2nd August, 2022 regarding Development of Fisheries

- (a): Yes sir. The country is endowed with huge potential in terms long coastline, vast Exclusive Economic Zone (EEZ) and continental shelf area, brackishwater area, estuaries, backwaters and lagoons, rivers and streams, canals, floodplain wetlands, lakes, ponds & tanks, reservoirs, saline alkaline areas and other water bodies for development of fisheries. State of Maharashtra has a coastline of 720 km long, continental shelf of 55,529 sq.km, rivers & canals, brackishwater, estuaries and reservoirs, tanks and ponds for development of fisheries.
- (b) and (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been taking various steps and implementation of schemes for development of fisheries in the country including in the State of Maharashtra. Welfare of fishermen upliftment of the economic status of fishers, fish farmers and related stakeholders including SC/ST/women are core objective of the scheme. The schemes implemented include; (i) Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented at a total central outlay of Rs 3000 crore for a period of 5 years from 2015-16 and 2019-20, (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore implemented for a period of 5 years from 2018-19 to 2023-24 for providing concessional finance, (iii) issuance of Kisan Credit Cards (KCC) to fishers and fish farmers and (iv) Pradhan Mantri Matsya Sampada Yojana (PMMSY) under Atmanirbhar Bharat Abhiyan with an investment of Rs.20,050 crore implemented for a period of 5 years from 2020-21 to 2024-25.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during last two financial year i.e. 2020-21 and 2021-2022 has accorded approval to the fisheries development proposals of Government of Maharashtra at a total cost of Rs. 607.72 crore with central share of Rs. 287.87 crore under PMMSY. The approved proposals also include support for fish seed hatcheries, fish feed mills, post harvest cold chain facilities like iceplants/cold storages, refrigerated vehicles, insulated vehicles, motor cycle with ice boxes, fish kiosks and retail markets. The Government of Maharashtra has reported that during FY 2021-22, 7(seven) proposals for supply of two refrigerated vehicles, three insulated vehicles and two motor cycle with ice boxes with the Government assistance of Rs 66.90 lakh were sanctioned under PMMSY for the ST category beneficiaries in Akole Taluka in Shirdi Parliamentary Constituency.